

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1165  
ANSWERED ON:22.07.2002  
VACATION OF RED FORT BY M/O DEFENCE  
CHANDRA NATH SINGH;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether his Ministry has requested the Ministry of Defence to Vacate the Red Fort;
- (b) if so, the reasons therefor; and
- (c) the reaction of the Ministry of Defence in this regard?

**Answer**

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) & (b) Yes, Sir. The army authorities have been requested to hand-over the possession and control of the buildings and the areas of the Red Fort as per the Annexure, keeping in view their historical, archaeological and architectural significance as well as their proper preservation and maintenance as per archaeological norms.

(c) The army authorities have agreed to hand-over ramparts and walled quarters besides junior commissioned officers accommodation and guard quarters etc., after relocating the infrastructure elsewhere outside the Red Fort.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART(A) OF THE LOK SABHA UNSTARRED QUESTION NO.1165 FOR 22.7.2002

The army authorities have been requested to hand-over the possession and control of the following buildings and the areas of the Red Fort:

- (a) Laboratory and three-storeyed INA trial building
- (b) Fortification wall alongwith cells and appropriate stretch of land in front from Delhi Gate to Lahori Gate and Lahori Gate to Angoori Bagh bastion
- (c) The land on the north, south and west of the quadrangles between Naubat Khana and Diwan-i-Am and arcaded bazaar
- (d) Open land close to the buildings to expose the ground plan of the original structures demolished by the Britishers before constructing barracks and other structures.